

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 12**  
**(IB)-694(PB)/2018**

**IN THE MATTER OF:**

**L & T Finance Ltd.**

.... **APPLICANT / PETITIONER**

**Vs**

**Zillion Infraprojects Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent(s):-

Mr. Krishan Kumar, Mr. Rahul Raj Mishra,  
Advs.

**ORDER**

**CA-860(PB)/2019:-**

Notice of the application be issued to the non-applicant-IRP for  
16.05.2019.

Process dasti, as well as through email.

List on 16.05.2019.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**